

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:355  
ANSWERED ON:09.08.2012  
IRREGULARITIES IN DISTRIBUTION OF FERTILIZERS  
Mahajan Smt. Sumitra

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the cases of irregularities in distribution of fertilizers have come to the notice of Government recently;
- (b) if so, the details thereof;
- (c) whether the cases of smuggling of fertilizers to the neighbouring countries of India have come to the notice of Government during the last one year;
- (d) if so, the details thereof; and
- (e) the steps being taken by the Government to check these irregularities and provide fertilizers to the farmers?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) to (b): No, Madam. No such reports of complaints of any irregularities in distribution of fertilizers have been received from the State Governments.
- (c) to (d): Information is being collected.
- (e): Further, the following steps are being taken to check the irregularities and provide fertilizers to the farmers:
  - (i) The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system ([www.urvarak.co.in](http://www.urvarak.co.in)) also called as Fertiliser Monitoring System (FMS);
  - (ii) The state governments have been advised to instruct the State Institutional agencies to coordinate with manufacturers and importers of fertilizers for streamlining the supplies;
  - (iii) Department of Fertilizers and Department of Agriculture & Cooperation are jointly reviewing fertilizer availability with State Agriculture department through Video Conferences every week. The corrective actions, if required, are taken immediately to avoid any hardships to farmers;
  - (vi) Fertilizer companies are required to print Maximum Retail Price (MRP) on the fertilizer bags clearly. Any sale above the printed MRP is punishable under the EC Act;
  - (v) State Governments as enforcement agencies are adequately empowered to check the irregularities.